

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5698
ANSWERED ON:28.04.2015
CRIME AGAINST WOMEN POLICE OFFICERS
Misra Shri Pinaki

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime against women police officials/ officers while on duty have been reported in the country;
- (b) if so, the total number of such cases registered, guilty arrested and the action taken against them along with the cases solved/ unsolved and the steps taken to solve all the cases during each of the last three years and the current year, State and crime-wise including molestation, eve teasing and sexual assault; and
- (c) the safety precautions put in place to protect women personnel while on duty along with the other measures taken by the Government to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The Ministry of Home Affairs do not have data on crime against women police officers while on duty.

As per Seventh Schedule to the Constitution of India, 'Police' is a State subject hence it is primarily the responsibility of States to evaluate on these matters. The Central Government has no role in this regard.